

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 06.09.2017

ORDER NO. 124 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 122/2017 for CESTAT Delhi** to the extent indicated below:

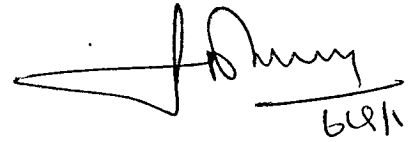
On 08.09.2017 Soon after the regular bench is over, Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (T) will hear the following part heard matters :

ST/1646, 1820/2010, ST/705/2011, ST/3183/2012, ST/55526,
56508/2013

On 08.09.2017 at 2.30 p.m. Hon'ble Shri V. Padmanabhan, Member (T) will hear following ROM application :

E/ROM/50638/2017

By Order



(A.Mohan Kumar)
Registrar

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Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/
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Dy. Registrar